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Title : The Minister of State in the Ministry of Planning and Minister of State in the Ministry of Parliamentary Affairs laid a statement regarding Status of implementation of the recommendations contained in the 149th Report of the Standing Committee on Transport, Tourism and Culture on 'Development of Tourism Infrastructure and other Amenities for tourists during the Commonwealth Games, 2010', pertaining to the Ministry of Culture.

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): Sir, I beg to lay a Statement on the status of implementation of recommendations contained in one hundred and forty-ninth Report of the Parliamentary Standing Committee on Transport, Tourism and Culture, ~~at the Ministry of Culture~~ ~~at the Ministry of Culture~~ pursuant to Lok Sabha Bulletin Part-II dated 28th September, 2004, which reads as under:

2 "The Minister concerned shall make once in six months a statement in the House regarding the status of implementation of recommendations contained in the Report of Lok Sabha with regard to his/her Ministry".

3. The Standing Committee on Transport, Tourism and Culture presented their 149th Report on the development of tourism infrastructure and other amenities for tourists during the Commonwealth Games, ~~on~~ 24th February, 2009. (The report was presented to the Rajya Sabha on 24th February, 2009).

4 Mr. Chairman Sir, in its Report the Standing Committee made 95 recommendations in all. Out of 95 Recommendations/Observations made by the Committee, this Ministry has accepted all recommendations. The Action Taken Report on the Recommendations of the Committee are contained in its 149th Report.

5. I also lay on the Table of the House the present status of implementation of each recommendation as Annexure.

...(Interruptions)

MR. CHAIRMAN : The House will now take up Item No. 16. Shri Gurudas Dasgupta.

...(Interruptions)

SHRI GURUDAS DASGUPTA (GHATAL): Sir, I cannot do it this way...(Interruptions)

MR. CHAIRMAN: Will you kindly listen to the hon. Minister of Parliamentary Affairs?

...(Interruptions)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL): Sir, they are his Comrades. He should ask them to allow him to speak...(Interruptions)

MR. CHAIRMAN: The House stands adjourned to meet again at 2 p.m.

12.07 hrs

The Lok Sabha then adjourned till Fourteen of the Clock.

14.00 hrs.

The Lok Sabha re-assembled at Fourteen of the Clock

(Mr. Deputy Speaker *in the Chair*)

श्रीमती सुषमा स्वराज (विदिशा): उपाध्यक्ष महोदय, मैं एक मिनट कुछ कहना चाहती हूँ। ...(व्यवधान)

श्री लालू प्रसाद (सारण): उपाध्यक्ष महोदय, नियम 193 के अन्तर्गत लिये जाने वाले विषय का क्या हुआ? ...(व्यवधान)

श्रीमती सुषमा स्वराज : लालू जी, वह विषय अभी लेंगे। ...(व्यवधान)

उपाध्यक्ष महोदय : अभी पेपर ले करना बाकी है। उसे खत्म करने के बाद हम इस विषय को लेंगे। यह एक मिनट में हो जायेगा।

â€! (व्यवधान)

श्रीमती सुषमा स्वराज : उपाध्यक्ष महोदय, आप पहले पेपर ले करवा लीजिए, उसके बाद मुझे कुछ कहना है। ...(व्यवधान)